GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.152 TO BE ANSWERED ON 21ST JUNE,2019

QUALITY OF MEDICINES

152. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has conducted any survey into the quality of medicines being distributed in the Government hospitals;
- (b) if so, the details and the outcome thereof;
- (c) whether the surveying agency has made any recommendations in this regard; and
- (d) if so, the details thereof along with the response of the Government thereto?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): A nation-wide survey (2014-16) was conducted to assess the extent of Not of Standard Quality (NSQ)/Spurious drugs by drawing samples from both Government and private sources. Out of a total 47012 drug samples drawn, 17.8% samples were drawn from Government sources. The estimated percentage of NSQ and spurious drugs from Government sources was found to be 10.02% and 0.059% respectively.

In the survey report, recommendations for the role and responsibility of various stakeholders in addressing the problem of spurious and NSQ drugs in the country have been made.

Accordingly, the Government has taken various regulatory measures to ensure the quality of medicines distributed in the country. The report has also been shared with all the State Governments and Union Territories Administrations and they have been requested to take urgent remedial measures to improve the quality of drugs in the country including by way of taking legal samples of the same batches of drugs as were declared NSQ, for testing.